

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 598 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

4/06.09.2021

Office is directed to delete the name of Mr. Amresh Kumar, Advocate who was appearing on behalf of Insurance Company from the cause-list.

List this case after one week.

(ANANDA SEN , J)

anjali/-